

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1969  
ANSWERED ON:17.12.2013  
GROSS CALORIFIC VALUE SYSTEM  
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**Will the Minister of COAL be pleased to state:**

- (a) the details of production of coking and non-coking coal during the last three years and the current year, company and grade-wise;
- (b) whether the coal companies have incurred any loss during the said period switching over to the Gross Calorific Value (GCV) system of coal pricing;
- (c) if so, the details thereof; and
- (d) the remedial measures taken by the Government to earn profit?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL ( SHRI PRATIK PRAKASHBAPU PATIL)

- (a): The details of production of coking and non-coking coal during the last three years and the current year, company-wise and grade-wise is given in Annexure-A.
- (b)to(d): There are instances where notified price is lesser under the GCV regime compared to the earlier system. For example, the Notified Price of G-9 grade of coal applicable for Power Utilities as per Price Notification dated 27.5.2013 is lesser by Rs. 20/ MT under GCV regime as compared to the price earned up to 31.12.2011 (Under UHV regime) in respect of WCL coal for equivalent UHV based grade. In case of all consumers other than Power the gap is wider at Rs. 110/MT under GCV regime as compared to price under UHV regime. The production of G – 9 grade of coal at WCL is approximately 66% of total production. Apart from above, the cost of production at WCL is comparatively higher to other subsidiaries due to Geo-mining condition and average higher stripping ratio. Under the current dispensation, coal pricing is deregulated and the public sector coal companies can revise their prices keeping in view the various factors relevant to their operations and supply of coal same, including viability and profitability.